

**Title:** Introduction of Unit Trust of India (Insertion of new section 21A)

**15.37 hrs.**

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): I beg to move for leave to introduce a Bill further to amend the Unit Trust of India Act, 1963.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Unit Trust of India Act, 1963."

*The motion was adopted.*

SHRI KIRIT SOMAIYA : I introduce the Bill.

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